

Government of India, but the expenses of the visit, including travel expenses and daily allowances were met by the Moroccan Government

#### Indian Jute Mills Association

\*1299. { Shri Jaipal Singh:  
Shri Bhanja Deo:  
Shri M. B. Thakore:  
Shri S. C. Godsora:

Will the Minister of Labour and Employment be pleased to state

(a) whether it is a fact that the Indian Jute Mills Association is refusing to implement the agreed recommendations of the Industrial Committee on Jute, and

(b) if so, whether Government is taking any steps to ease the situation?

The Deputy Minister of Labour (Shri Abd Ali): (a) No

(b) Does not arise

#### Hindustan Antibiotics Ltd

\*1301. Shri P. K. Deo: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No 190 on the 20th November, 1958 and state

(a) the value of Streptomycin and Dihydro-streptomycin imported annually; and

(b) whether through its expansion programme the Hindustan Antibiotics Ltd. will be able to meet the full requirements of the country in this regard?

The Minister of Industry (Shri Manubhai Shah): (a) The CIF value of bulk streptomycin and Dihydro-streptomycin imported during 1958-59 is about Rs 86 lakhs. Imports during April-September 1959 will amount to about Rs 57 lakhs.

(b) The capacity of the streptomycin plant to be set up by Hindustan Antibiotics Limited will be about 45 tons per year, which is roughly the current demand, but the demand is increasing

#### Flats in Indra Market

\*1302 { Shri P. C. Borooah:  
Shri P. G. Deb:

Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Unstarred Question No 4246 on the 8th May, 1959 and state

(a) whether residential flats in Indra Market, Delhi have since been released from auction though their price is more than Rs 10,000;

(b) the price now fixed for these flats, and

(c) whether they were allotted when they were incomplete?

The Minister of Rehabilitation and Minority Affairs: (Shri Mehr Chand Khanna): (a) No final decision in this matter has been taken so far

	Rs
(b) 7 residential flats	10,067/- each.
16 residential flats	10,090/- each
1 residential flat	Rs 9,859/-
	(After allowing rebate of the half end wall)
4 residential flats	Rs 12,926/- each

(c) These flats were allotted on various dates. If information is required in regard to any particular flat, an effort will be made to obtain such information

#### Shortage of Printing Paper in Orissa

\*1303. Shri Panigrahi: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is a shortage of printing paper and consequent rise in prices thereof in Orissa in recent weeks,

(b) whether any representation has been received from the State Government in this matter; and

(c) if so, the steps taken by the Centre in this regard?

The Minister of Industry (Shri Manubhai Shah): (a) and (b) There is general shortage of paper in the